

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

1) Counter filed. Copy not served.

2) M.A. 631/02 for consideration. Copy not served.

Bench

My
29/8/02

Copy of order dt. 5/8/02 issued to all the respondents, and the same copy of order issued to the Counsel for both sides.

Yours
S.O.

the Respondents are directed not to implement/give effect to the transfer in question till disposal of the representation of the Applicant, to be made by him within seven days.

Send copies of this order to Respondents and copies of this order be made available to the learned counsel of both sides.

Yashwant
05/08/2002

MEMBER (JUDICIAL)

Order dated 5.8.2002

In view of disposal of the O.A.,
M.A.631/02 is disposed of accordingly.

Yashwant
05/08/2002

MEMBER (JUDICIAL)

My
29/8/02